

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) No.35805/2011
(From the judgment and order dated 29/08/2011 in TTR No.177/2006 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S SHYAM BIRI WORKS LTD.

Petitioner(s)

VERSUS

COMMR.OF TRADE TAX, U.P.

Respondent(s)

(With prayer for interim relief and office report)

Date: 04/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE M.Y. EQBAL

For Petitioner(s) Mr. Dhruv Agarwal, Sr. Adv.
Mr. Shwetank Sailakwal, Adv.
Mr. Monubabu, Adv.
Dr. Kailash Chand, Adv.

For Respondent(s) Mr. T.N. Singh, Adv.
Mr. Vinay Garg, Adv.
Mr. Tanmaya Agarwal, Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

No stay.

The appeal will be heard on the SLP Paper Book.
Additional documents, if any, may be filed by the parties.

|(VINOD LAKHINA)
|COURT MASTER

|(KUSUM GULATI)
|COURT MASTER

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